

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4371
ANSWERED ON:08.08.2014
ISSUE OF TRIBAL CERTIFICATE
Gavit Dr. Heena Vijaykumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the tribal population migrated from Gujarat to Maharashtra after state bifurcation are not provided caste/tribal certificate by Government of Maharashtra;
- (b) if so, the details thereof;
- (c) whether this has caused hardship to migrated students and poor people in getting benefits of Government schemes; and
- (d) if so, the steps taken/being taken by the Government in resolving the matter and issue caste/tribal certificate to these tribal population so that they can avail benefits given by the Government from time to time?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIHAI VASAVA)

(a) to (c): The procedure for issue of Scheduled Tribes certificate to migrants from other States/ UTs is that the prescribed authority of a State Government/ Union Territory Administration may issue a Scheduled Tribe certificate to a person, who has migrated from another State, on the production of the genuine certificate issued to his father/ mother by the prescribed authority of the State of the father/ mothers origin except where the prescribed authority feels that a detailed enquiry is necessary through the State of origin before issue of the certificate. The certificate will be issued irrespective of whether the tribe in question is scheduled or not in relation to the State/ Union Territory to which the person has migrated. However, they would not be entitled to ST benefits in the State they have migrated to.

(d): The Ministry of Tribal Affairs is the nodal Ministry for notification of a community as Scheduled Tribe. The responsibility for issuance and verification of Scheduled Tribe certificate and social status rests with the State Government/ UT Administration concerned. The above procedure has been circulated among the State Governments/ UTs Administration by the Ministry of Home Affairs and this Ministry from time to time.